

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1484  
ANSWERED ON:30.07.2003  
SETTINGUP OF WELL EQUIPPED NURING HOMES  
VILAS BABURAO MUTTEMWAR

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the specialised health care facilities are presently available only in the big cities in the country ;
- (b) if so, whether people in the rural and other small cities are being deprived of specialised medical facilities ;
- (c) if so, whether the Government proposed to revise their policy of encouraging the people to establish their well equipped nursing homes only in the metro and other cities and to impress upon them to set up their clinics etc in the rural and other places to provide consultations/treatment to the people without much inconvenience; and
- (d) if so, whether the Government also propose to have consultations with the state Governments with a view to have a uniform policy in making available the required medical facilities to the major players, the land, financial assistance etc for the establishment of such clinics and to increase the ratio of hospital beds per thousand to 3.2 beds as per WHO guidelines ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE ( SHRI. A. RAJA )

(a) to (d) Health being a state subject, setting up of nursing homes and specialized health care facilities falls in the purview of state governments. It is therefore, for the state governments to provide land, financial assistance and other incentives for setting up of nursing homes and other specialized health care facilities in small cities and rural areas in their respective states.